

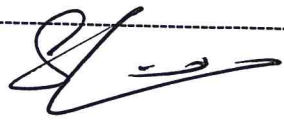
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

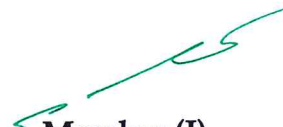
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 298/15	TP 39/17	For hearing	433(e) / 433(f)	Patel Roadways Vs Electronics & Controls Powers Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	SHRINIVAS. BS 9986737388	Petitioner	

ORDER

Mater is listed today for compliance of objections. Counsel is present. He again requested time for complying objections. List it finally on 13.03.2018. No adjournment will be given.


Member (T)


Member (J)